

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBA/8972/2025 ARBA/14/2025	SUJATA PATRA VS LAND ACQUISITION OFFICE AND COMPETENT AUTHORITY, PURI	AJIT KUMAR MOHANTY VS	// DISTRICT & SESSIONS JUDGE,PURI(Pur Arb. Misc Case/0000106/2018
2	D-BLAPL/6812/2025 BLAPL/2629/2025	SARUA @ MAHENDRA JENA VS STATE OF ODISHA	RABINDRA NATH PANDA VS	BANKI /370 /2024 S.D.J.M.-CIVIL JUDGE (JD),BANKI(Cuttac GR/0000515/2024
3	D-BLAPL/6871/2025 BLAPL/2630/2025	PURNA CHANDRA BEHERA VS STATE OF ODISHA	LAMBODOR ACHARI VS	BHANJANAGAR /184 /2025 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAC GR/0000330/2025
4	D-BLAPL/6732/2025 BLAPL/2631/2025	DEBARAJ MALLICK VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	CHANDANPUR /256 /2024 SPECIAL JUDGE (POCSO), PURI(Puri) TR/0000005/2025
5	D-BLAPL/6772/2025 BLAPL/2632/2025	MUKESH NAG VS STATE OF ODISHA	JNYANANANDA PANDA VS	NARLA /25 /2024 SPECIAL JUDGE(POCSO),BHAWANIPAT Spl/0000058/2024
6	D-BLAPL/7125/2025 BLAPL/2633/2025	RAKESH PARIDA VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	//0 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000128/2024
7	D-BLAPL/6724/2025 BLAPL/2634/2025	DEBASISH PUJAPANDA @ DEBASHIS VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	INFOVALLY UPD BHUBANESWAR /20 / J.M.F.C.,JATNI(Khordha) GR/0000065/2025
8	D-BLAPL/6727/2025 BLAPL/2635/2025	B. KUMAR VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	BHUBANESWAR G.R.P.S. /23 /2025 J.M.F.C.(III),BHUBANESWAR(Khordha) CT/0000082/2025
9	D-BLAPL/6442/2025 BLAPL/2636/2025	KAMALA KANTA NAIK VS STATE OF ODISHA	JNYANANANDA PANDA VS	BHAWANIPATNA SADAR /492 /2024 SPECIAL JUDGE(POCSO),BHAWANIPAT Spl/0000106/2024
10	D-BLAPL/6847/2025 BLAPL/2637/2025	P. ASHISH RAO VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	G.R.P.S.,BERHAMPUR /132 /2024 S.D.J.M.,BERHAMPUR(Ganjam) GR/0002518/2024
11	D-BLAPL/6774/2025 BLAPL/2638/2025	BABULA DIGAL VS STATE OF ODISHA	MAHES DAS VS	RAIKIA /22 /2024 SPECIAL JUDGE,BALLIGUDA(Kandhama Spl/0000056/2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
12	D-BLAPL/6994/2025 BLAPL/2639/2025	SOUBHAGYA KUMAR DAS VS STATE OF ODISHA	RAKESH BEHERA VS	KARANJIA /45 /2025 S.D.J.M.-CIVIL JUDGE (SD),KARANJIA(M CT/0000074/2025
13	D-BLAPL/6874/2025 BLAPL/2640/2025	RAJESH PRADHAN @ PAPUN VS STATE OF ODISHA	RAMA KRISHNA NAIK VS	BANKI /467 /2023 S.D.J.M.-CIVIL JUDGE (JD),BANKI(Cuttac GR/0000615/2023
14	D-BLAPL/6904/2025 BLAPL/2641/2025	MD. TABREJ ALAM VS STATE OF ODISHA	BHARAT BHUSAN ROURTRAY VS	ROURKELA CYBER P.S. /2 /2025 S.D.J.M.,PANPOSH(Sundargarh) GR/0000401/2025
15	D-BLAPL/7000/2025 BLAPL/2642/2025	GHANASHYAM MANJHI @ GHANASHYAM MAJHI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	DHARAMGARH /374 /2024 SPECIAL JUDGE(POCSO),BHAWANIPAT Spl/0000838/2024
16	D-BLAPL/7002/2025 BLAPL/2643/2025	KANHU CHARAN GANDA VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	TOMANDO /36 /2025 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000070/2025
17	D-BLAPL/6039/2025 BLAPL/2644/2025	BAI @ BAINATH BEHERA VS STATE OF ODISHA	RAKESH BEHERA VS	KANKADAHAD /11 /2024 S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHY GR/0000030/2024
18	D-BLAPL/6275/2025 BLAPL/2645/2025	ASHISH KUMAR BARIK VS STATE OF ODISHA	RAKESH KUMAR DAS VS	SPL.TASK FORCE /22 /2024 SPECIAL JUDGE,DEOGARH(Debagarh) Spl/0000026/2024
19	D-BLAPL/7011/2025 BLAPL/2646/2025	JHARANA PANDA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BASELI SAHI PS /216 /2024 1ST A.D.J., PURI(Puri) TR/0000004/2025
20	D-BLAPL/6297/2025 BLAPL/2647/2025	HEMANTA PRADHAN VS STATE OF ODISHA	SWARAJ PATEL VS	HEMGIR /517 /2024 J.M.F.C,HEMGIR(Sundargarh) GR/0000508/2024
21	D-BLAPL/6382/2025 BLAPL/2648/2025	BABU @ SUBASH DALABEHERA VS STATE OF ODISHA	BIBHUDATTA PANDA VS	SARANAKUL /67 /2023 A.D.J.,ODAGAON(Nayagarh) ST/0000013/2025
22	D-BLAPL/7014/2025 BLAPL/2649/2025	SUDHANSHU NAYAK @ SUDHANSU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BIKRAMPUR FCI /346 /2024 SPECIAL JUDGE (POCSO), ANGUL(Anug Spl/0000072/2024
23	D-BLAPL/6942/2025	SUJIT KUMAR PRUSETH	UMA SHANKAR PATEL	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/2650/2025	VS STATE OF ODISHA	VS	SPECIAL JUDGE, SUNDARGARH(Sundargarh) SPL. 2(a)C.C./0000005/2025
24	D-BLAPL/6957/2025 BLAPL/2651/2025	GOBINDA MAJHI VS STATE OF ODISHA	AJIT KUMAR RAUT VS	LAKHANPUR /28 /2025 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARSUGUDA CT/0000203/2025
25	D-BLAPL/7133/2025 BLAPL/2652/2025	RAJESH BARIK VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	/ /0 SPECIAL JUDGE, PHULBANI(Kandhamal) 2(A)CC/0000004/2025
26	D-BLAPL/7017/2025 BLAPL/2653/2025	SIBU PRASAD DIGAL VS STATE OF ODISHA	MAHES DAS VS	/ /0 SPECIAL JUDGE,BALLIGUDA(Kandhamal) 2(A)CC/0000007/2025
27	D-BLAPL/5771/2025 BLAPL/2654/2025	RAJESH SONI VS STATE OF ODISHA	UMA SHANKAR PATEL VS	HEMGIR /92 /2023 A.D.J.,SUNDARGARH(Sundargarh) ST/0000226/2023
28	D-BLAPL/7022/2025 BLAPL/2655/2025	ARBIN @ ARBIN TIRKEY VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	RAJGANGPUR /347 /2021 DISTRICT & SESSIONS JUDGE,SUNDERGARH ST/0000147/2024
29	D-BLAPL/5892/2025 BLAPL/2656/2025	BABULI JENA VS STATE OF ODISHA	SAMARESH PATTANAİK VS	ERASAMA /158 /2020 A.D.J.,KUJANG(Jagatsinghapur) CT/0000014/2021
30	D-BLAPL/7025/2025 BLAPL/2657/2025	SRIHARI CHANDAN PATRA @ SANTOSH PATRA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	NAYAPALLI P.S. /464 /2022 A.D.J.,BHUBANESWAR(Khordha) CT/0000166/2023
31	D-BLAPL/7029/2025 BLAPL/2658/2025	BISHNU KUMAR CHAUDHURY VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	BHARATPUR PS /824 /2024 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0002293/2024
32	D-BLAPL/7030/2025 BLAPL/2659/2025	BIBEK BEHERA @ SAKU VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BARIPADA SADAR /30 /2025 S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(M)C CT/0000126/2025
33	D-BLAPL/7036/2025 BLAPL/2660/2025	ALI AJAM MALLİK VS STATE OF ODISHA	BINAYA BHUSAN ROURAY VS	KHANDAGIRI P.S. /122 /2023 3RD A.D.J., BHUBANESWAR(Khordha) CT/0000255/2023
34	D-BLAPL/7038/2025 BLAPL/2661/2025	RAMESH MALLICK VS	BISWABHUSAN DAS VS	ERASAMA /11 /2025 J.M.F.C.,ERASAMA(Jagatsinghapur)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/03/2025

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35	D-BLAPL/5354/2025 BLAPL/2662/2025	STATE OF ODISHA SUBODHA SHARMA VS STATE OF ODISHA	RAJALAXMI BISWAL VS	GR/0000016/2025 BADAGODA P.S. /748 /2024 J.M.F.C.(IV),BHUBANESWAR(Khordha) CT/0001349/2024
36	D-BLAPL/6466/2025 BLAPL/2663/2025	LIZARANI MAHALI @ BHOI VS STATE OF ODISHA	RASHMIKANTA MAHALIK VS	BADAGODA P.S. /40 /2025 J.M.F.C.(IV),BHUBANESWAR(Khordha) CT/0000069/2025
37	D-BLAPL/6767/2025 BLAPL/2664/2025	RAJENDRA DALAI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	MOHANA /173 /2021 A.D.J.,PARALAKHEMUNDI(Gajapati) ST/0000088/2024
38	D-BLAPL/6375/2025 BLAPL/2665/2025	BALARAM GOUDA VS STATE OF ODISHA	SANTOSH CHANDRA ATABUDHI VS	/ /0 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000046/2025
39	D-BLAPL/6984/2025 BLAPL/2666/2025	MITU PARIDA VS STATE OF ODISHA	PRINCE PATNAIK VS	DHAULI PS /23 /2025 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0000161/2025
40	D-BLAPL/6987/2025 BLAPL/2667/2025	NURSINGH CHANDRA OJHA VS STATE OF ODISHA	SATYA PRAKASH SATAPATHY VS	/ /0 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000090/2025
41	D-BLAPL/7007/2025 BLAPL/2668/2025	RABINARAYAN PANDA VS STATE OF ODISHA	PRADIP KUMAR SAHOO VS	CANTONMENT ROAD /214 /2024 J.M.F.C.(II),CUTTACK(Cuttack) GR/0001415/2024
42	D-BLAPL/6989/2025 BLAPL/2669/2025	DEBASIS MOHARANA @ DYNA MUNA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	INDUSTRIAL ESTATE PS /37 /2025 S.D.J.M.,KHURDA(Khordha) GR/0000136/2025
43	D-BLAPL/7012/2025 BLAPL/2670/2025	KAILASH JAGADALA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BAUNISUNI /18 /2025 S.D.J.M. CIVIL JUDGE (JD),BOUDH(Baud CT/0000059/2025
44	D-BLAPL/7013/2025 BLAPL/2671/2025	DEBA MADKAMI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MALKANGIRI /180 /2020 DISTRICT AND SESSIONS JUDGE,MAL CT/0000101/2022
45	D-BLAPL/7055/2025 BLAPL/2672/2025	TIRTHA NAIK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	SHERAGADA /433 /2024 A.D.J.,ASKA(Ganjam) ST/0000009/2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
46	D-BLAPL/7092/2025 BLAPL/2673/2025	PAPPU @ RAJEEV GOUTAM VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	PUINTALA /374 /2024 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(B GR/0002053/2024
47	D-BLAPL/7070/2025 BLAPL/2674/2025	ZAHID HOSSAIN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KHANTAPADA /342 /2024 J.M.F.C. BALASORE(RURAL)(Baleshwar) CT/0000926/2024
48	D-BLAPL/7096/2025 BLAPL/2675/2025	VIVAN TRIPATHY @ VIVAAN TRIPATHY VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	//0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000021/2025
49	D-BLAPL/7082/2025 BLAPL/2676/2025	HEMANTA PRADHAN VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALIAPAL /36 /2025 SPECIAL JUDGE (POCSO), BALASORE(B Spl/0000024/2025
50	D-BLAPL/7099/2025 BLAPL/2677/2025	SIDHANTA BEHERA @ SIDHATA BEHERA VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	//0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000021/2025
51	D-BLAPL/7098/2025 BLAPL/2678/2025	SONU @ NIHAR RANJAN MOHANTY VS STATE OF ODISHA	DHANANJAYA MUND VS	MANCHESWAR P.S. /9 /2025 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0000021/2025
52	D-BLAPL/7100/2025 BLAPL/2679/2025	ANIS MOHAMMAD VS STATE OF ODISHA	PANKAJ KUMAR SAHOO VS	//0 DIST.AND SESSIONS JUDGE,BARGARH Spl/0000009/2025
53	D-BLAPL/7110/2025 BLAPL/2680/2025	NITHANIYEL DIGAL VS STATE OF ODISHA	MAHES DAS VS	//0 SPECIAL JUDGE,BALLIGUDA(Kandham 2(A)CC/0000009/2025
54	D-BLAPL/7123/2025 BLAPL/2681/2025	MAYA TARIA VS STATE OF ODISHA	JAGABANDHU SAHU VS	PADAMPUR /38 /2025 S.D.J.M.,PADAMPUR(Bargarh) GR/0000126/2025
55	D-BLAPL/5766/2025 BLAPL/2682/2025	SUNIL KUMAR PRADHAN @ SUNIL PRADHAN VS STATE OF ODISHA	PRADEEP KUMAR MOHAPATRA VS	ANGUL SADAR PS /624 /2024 A.D.J.,ANGUL(Anugul) CT/0000363/2025
56	D-BLAPL/6811/2025 BLAPL/2683/2025	SEK. AJID VS STATE OF ODISHA	JAYADEBA BEHERA VS	BANAPUR P.S. /104 /2024 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Kh GR/0000153/2024
57	D-BLAPL/7112/2025	LALBIHARI CHAUDHARY	TRILOCHAN NANDA	DEOGAON /55 /2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/2684/2025	VS STATE OF ODISHA	VS	SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000006/2025
58	D-CMAPL/7417/2025 CMAPL/80/2025	MADHUSUDAN BARIK VS STATE OF ODISHA	SWAPNIL ROY VS	// ()
59	D-CMP/9462/2025 CMP/352/2025	JOGENDRA BEHERA VS ASHOKA ROUT	SANJEEV UDGATA VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kh
60	D-CMP/9318/2025 CMP/353/2025	SANTILATA BISWAS VS SUJAYA SANKAR KUNDU	RAJJEET ROY, R.ROUTRAY, S.SOURAV, A.GAJENDRA PRASANTA KUMAR NANDA VS	// CIVIL JUDGE (SD),KORAPUT(Koraput) CS/0000095/2022
61	D-CMP/8971/2025 CMP/354/2025	RABI SHANKAR MODA@RABI SNAKAR MODADA VS BIMALA DEVI MODA	PRATYUSHA NAIDU VS	// 5TH ADDL CIVIL JUDGE(S.D.),CUTTACI CMA/0000066/2024
62	D-CMP/5162/2025 CMP/355/2025	ARUN KUMAR SWAIN @ ARUN SWAIN VS GOPALA CHANDRA PATRA	SUSHANTA KUMAR JOSHI VS	// CIVIL JUDGE (SD),PATNAGARH(Balangir) CS/0000092/2006
63	D-CMP/9617/2025 CMP/356/2025	MOUSIM AKHTAR VS MOHAMMAD FIROZ HOSSEN	SIDHARTHA MISHRA VS	// DISTRICT & SESSIONS JUDGE,BHADRA IA/0000012/2025
64	D-CMP/7914/2025 CMP/357/2025	RADHESHYAM SINGH VS BAJRANGLAL AGRAWALA	AMIT PRASAD BOSE VS	// DISTRICT & SESSIONS JUDGE,BOUDH(B CVREV/0000007/2024
65	D-CONTC/6585/2025 CONTC/1124/2025	SARAT CHANDRA SAHOO VS DEO RANJAN KUMAR SINGH, COMMNR.-CUM-SECY, REVENUE AND DISASTER	PRASHANTA KUMAR DAS VS	// ()
66	D-CONTC/7801/2025 CONTC/1125/2025	KAMAL GUPTA @ KAMAL KUMAR GUPTA VS SUNIL KUMAR,G.M (TECHNICAL),NHAI,BBSR	ADV. VS	// ()
67	D-CONTC/8062/2025 CONTC/1126/2025	TRILOCHAN KALAS VS MANOJ SATYABAN MAHAJAN, IAS	ADV VS	// ()
68	D-CONTC/8063/2025 CONTC/1127/2025	CHANDRA KISHAN VS	ADV VS	// ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
69	D-CONTC/8064/2025 CONTC/1128/2025	MANOJ SATYABAN MAHAJAN, IAS DASARATHI KISHAN VS	ADV VS	// // ()
70	D-CONTC/8065/2025 CONTC/1129/2025	MANOJ SATYABAN MAHAJAN, IAS HARIHAR KISHAN VS	ADV VS	// // ()
71	D-CONTC/9104/2025 CONTC/1130/2025	MANOJ SATYABAN MAHAJAN, IAS MANORANJAN PADHAN VS	ADV. VS	// // ()
72	D-CONTC/9123/2025 CONTC/1131/2025	ER.PURNA CHANDRA MOHAPATRA,ENGNR. IN CHIEF (CIVIL), ODISHA AJAYA KUMAR PATTNAIK VS	ADV. VS	// // ()
73	D-CONTC/9143/2025 CONTC/1132/2025	PRITIPARNA MISHRA,TAHASILDAR,JATNI,KHORDHA SHRINIBASH PARIDA VS	ADV. VS	// // ()
74	D-CONTC/9210/2025 CONTC/1133/2025	ASWATHY S., IAS SUDHANSHU KUMAR BISWAL VS	MANOJ PANIGRAHI VS	// // ()
75	D-CONTC/9230/2025 CONTC/1134/2025	ARUN KUMAR NAYAK, OAS ASWINI KUMAR SAMANTARAY VS	ADV VS	// // ()
76	D-CONTC/9232/2025 CONTC/1135/2025	S ASWATHY I.A.S. GANGADHAR PRADHAN VS	ADV VS	// // ()
77	D-CONTC/9235/2025 CONTC/1136/2025	AKSHAY SUNIL AGARWAL, I.A.S. RAVVA NAGAMALLI VS	ADV. VS	// // ()
78	D-CONTC/9286/2025 CONTC/1137/2025	SAROJ KUMAR MAHARATHI, UNDER SECY. TO GOVT COMMERCIAL TRANSPORT DEPT. PATITAPABAN BHUYAN VS	ADV. VS	// // ()
79	D-CONTC/9244/2025 CONTC/1138/2025	SHALINI PANDIT, P.SECY. S AND ME DEPT. GOLEKHA CHANDRA LENKA VS	ADV. VS	// // ()
		SHALINI PANDIT, IAS		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
80	D-CONTC/9331/2025 CONTC/1139/2025	PRAVASINI BEHERA VS LOPAMUDRA MOHANTY, REGISTRAR, O.U.A.T., BBSR	ADV. VS	// (//
81	D-CRLA/6471/2025 CRLA/312/2025	R.GOUTAM VS STATE OF ODISHA	SANGRAMJIT PANDA VS	PADMAPUR /144 /2022 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000150/2022
82	D-CRLMC/6605/2025 CRLMC/958/2025	SABYASACHI SAHOO VS BIJAYA KUMAR RANA	MANORANJAN DAS VS	// J.M.F.C,CUTTACK(Cuttack) ICC/0000020/2022
83	D-CRLMC/6710/2025 CRLMC/959/2025	CHAMPESWAR GOUDA @ JAL VS STATE OF ODISHA	JNYANANANDA PANDA VS	GOLANTHARA (BERHAMPUR) /137 /201 J.M.F.C.(R),BERHAMPUR(Ganjam) GR/0000985/2018
84	D-CRLMC/6713/2025 CRLMC/960/2025	NANDA PINA SAMAL @ PINA SAMAL VS STATE OF ODISHA	ABHAS MOHANTY VS	BHANDARIPOKHARI /211 /2022 SPECIAL JUDGE,BHADRAK(Bhadrak) Spl/0000121/2022
85	D-CRLMC/6798/2025 CRLMC/961/2025	ANAND KUMAR SINGHI @ ANAND KUMAR VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	UDITNAGAR /281 /2024 S.D.J.M.,PANPOSH(Sundargarh) GR/0002019/2024
86	D-CRLMC/6854/2025 CRLMC/962/2025	SUDHIR SWAIN VS STATE OF ODISHA	SIBA RANJAN POLAI VS	CHATRAPUR /210 /2024 S.D.J.M.-CIVIL JUDGE (JD),CHATRAPUR GR/0000381/2024
87	D-CRLMC/6803/2025 CRLMC/963/2025	NAGA@SAHADEV BARIK VS STATE OF ODISHA	RAGHUNATH DASMOHAPATRA VS	KHANDAGIRI P.S. /411 /2020 3RD A.D.J., BHUBANESWAR(Khordha) CT/0000134/2020
88	D-CRLMC/6842/2025 CRLMC/964/2025	VENKAT RAO PAIK@KIRAN PAIK VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PARLAKHEMUNDI /59 /2022 S.D.J.M.-CIVIL JUDGE (JD),PARALAKHE GR/0000155/2022
89	D-CRLMC/6857/2025 CRLMC/965/2025	SUDHIR SWAIN VS STATE OF ODISHA	SIBA RANJAN POLAI VS	CHATRAPUR /211 /2024 S.D.J.M.-CIVIL JUDGE (JD),CHATRAPUR GR/0000382/2024
90	D-CRLMC/6859/2025 CRLMC/966/2025	SUDHIR SWAIN VS STATE OF ODISHA	SIBA RANJAN PALAI VS	CHATRAPUR /216 /2024 S.D.J.M.-CIVIL JUDGE (JD),CHATRAPUR GR/0000404/2024
91	D-CRLMC/6861/2025	RABINDRA NAIK@RABI	LAMBODAR ACHARI	TARASINGI /78 /2012

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMC/967/2025	VS STATE OF ODISHA	VS	A.D.J.,BHANJANAGAR(Ganjam) ST/000028/2014
92	D-CRLMC/6992/2025 CRLMC/968/2025	SANKAR SOREN VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	KALINGA NAGAR /40 /2018 SPECIAL JUDGE,JAJPUR ROAD(Jajapur) Spl/000009/2021
93	D-CRLMC/6996/2025 CRLMC/969/2025	BIBHUDENDU PANDA VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	KALINGA NAGAR /40 /2018 SPECIAL JUDGE,JAJPUR ROAD(Jajapur) Spl/000009/2021
94	D-CRLMC/7149/2025 CRLMC/970/2025	PRASANTA PATNAIK VS STATE OF ODISHA	MOHAN KUMAR SAHU VS	//0 S.D.J.M.,BHUBANESWAR(Khordha) ICC/0001180/2012
95	D-CRLMC/7066/2025 CRLMC/971/2025	SUVENDU SEKHAR SAHOO VS STATE OF ODISHA	DEBASNAN DAS VS	//0 JMFC TIRTOL(Jagatsinghapur) ICC/0000050/2021
96	D-CRLMC/5416/2025 CRLMC/972/2025	JYOTI NARAYAN SINGHBABU VS GANGADHAR MANGARAJ	ABHISHEK DASH VS	//0 S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(M) ICC/0000087/2022
97	D-CRLMC/5420/2025 CRLMC/973/2025	JYOTI NARAYAN SINGHBABU VS KHAGENDRA MANGARAJ	ABHISHEK DASH VS	//0 S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(M) ICC/0000092/2022
98	D-CRLMC/5422/2025 CRLMC/974/2025	JYOTI NARAYAN SINGHBABU VS FANINDRA MANGARAJ	ABHISHEK DASH VS	//0 S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(M) ICC/0000093/2022
99	D-CRLMC/5425/2025 CRLMC/975/2025	JYOTI NARAYAN SINGHBABU VS MUNA MANGARAJ	ABHISHEK DASH VS	//0 S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(M) ICC/0000094/2022
100	D-CRLMC/5426/2025 CRLMC/976/2025	JYOTI NARAYAN SINGHBABU VS SURENDRA MANGARAJ	ABHISHEK DASH VS	//0 S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(M) ICC/0000095/2022
101	D-CRLMC/6315/2025 CRLMC/977/2025	RATNAKAR PRADHAN VS STATE OF ODISHA	LAXMAN PRADHAN VS	SARANGADA /89 /2021 SPECIAL JUDGE (POCSO), PHULBANI(K) Spl/0000062/2021
102	D-CRLMC/6778/2025 CRLMC/978/2025	GAGAN BEHARI SWAIN VS	HEMANT KU. TRIPATHY VS	GONDIA /126 /2017 J.M.F.C.,GONDIA(Dhenkanal)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CRLMC/6784/2025 CRLMC/979/2025	STATE OF ODISHA ABHIMANYU PRADHAN@ABHIMANU PRADHAN VS	SANJIT MISHRA VS	GR/0001047/2017 CHANDANPUR /81 /2017 NYAYADHIKARI,PURI(Puri)
104	D-CRLMC/7200/2025 CRLMC/980/2025	STATE OF ODISHA DR.SHIBASISA BEHERA VS	HEMANTA KUMAR MUND VS	GR/0000948/2017 SAMBALPUR VIGILANCE /88 /2011 SPECIAL JUDGE(VIG),BARGARH(Bargarh)
105	D-CRLMC/6923/2025 CRLMC/981/2025	STATE OF ODISHA(VIG.) DIPAK RANJAN PANDA VS	BYOMAKESH TRIPATHY VS	CT/0000040/2012 Bamapada (Industrial Area) /104 /2024 J.M.F.C.(CITY),BALASORE(Baleshwar)
106	D-CRLMC/6929/2025 CRLMC/982/2025	STATE OF ODISHA NIJAMUDDIN SEIKH VS	RAGHUNATH BISWAL VS	CT/0000466/2024 PARLAKHEMUNDI /68 /2018 S.D.J.M.-CIVIL JUDGE (JD),PARALAKHEMUNDA
107	D-CRLMC/6882/2025 CRLMC/983/2025	STATE OF ODISHA SEK.ABADUL MAJID@SK.ABDUL MOZID VS	MD. GOLAM MADANI VS	GR/0000157/2018 DHAMNAGAR /125 /2021 J.M.F.C.,DHAMNAGAR(Bhadrak)
108	D-CRLMP/4685/2025 CRLMP/316/2025	UNION OF INDIA GITARNI ROUT VS	RAJENDRA NARAYAN ROUT VS	GR/0000206/2021 // (
109	D-CRLMP/5277/2025 CRLMP/317/2025	STATE OF ODISHA DEBASMITA JENA VS	SUSANTA SEKHAR PARIDA VS	// KEONJHAR TOWN /632 /2024 (
110	D-CRLMP/7064/2025 CRLMP/318/2025	STATE OF ODISHA BANDHNA TOPPO VS	SHIVSANKAR MOHANTY VS	// //0 (
111	D-CRLMP/6584/2025 CRLMP/319/2025	STATE OF ODISHA ARUNA KUMAR CHOUDHARY VS	RAJENDRA KUMAR SAHU VS	// //0 (
112	D-CRLMP/6893/2025 CRLMP/320/2025	STATE OF ODISHA NARENDRA BEHERA VS	SAPAN KUMAR LENKA VS	// //0 (
113	D-CRLMP/6832/2025 CRLMP/321/2025	STATE OF ODISHA BANAJYOTSHNA PANDA VS	AKSHAYA KUMAR SUBUDHI VS	// //0 (
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-CRLREV/3428/2025 CRLREV/120/2025	DAMODAR PRADHANI VS STATE OF ODISHA(VIG.)	RAJIB RATH VS	BHUBANESWAR VIGILANCE /25 /2009 SPECIAL JUDGE, SPL. COURT,BHUBAN TR/0000035/2014
115	D-CRLREV/6598/2025 CRLREV/121/2025	KAILASH CHANDRA SAHU VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	GUNUPUR /109 /2023 S.D.J.M. CIVIL JUDGE (JD),GUNUPUR(R GR/0000298/2023
116	D-CRLREV/6697/2025 CRLREV/122/2025	NIRANJAN NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	GANJAM PS /49 /2013 A.D.J.,CHATRAPUR(Ganjam) CRA/0000002/2019
117	D-CRLREV/6837/2025 CRLREV/123/2025	KIRAN SAHU VS ARUN KUMAR DAS	SOUBHAGYA KUMAR DASH VS	//0 3RD A.D.J.-CUM-SPL.JUDGE, BERHAMP CRA/0000022/2024
118	D-CRLREV/6873/2025 CRLREV/124/2025	NIRAKAR SWAIN VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	KHUNTUNI /37 /2024 A.D.J.,ATHAGARH(Cuttack) ST/0000095/2024
119	D-CRLREV/7045/2025 CRLREV/125/2025	UTTAM BEHERA VS STATE OF ODISHA	DEBASIS MISHRA VS	PURI TOWN /305 /2024 1ST A.D.J., PURI(Puri) TR/0000017/2024
120	D-FAO/5811/2025 FAO/113/2025	NATIONAL INSURANCE CO.LTD.,CUTTACK VS PRAVATI MOHANTY	MAHITOSH SINHA VS	// COMMISSIONER EMPLOYEES COMPEN EC/0000050/2015
121	D-GCRLA/6836/2025 GCRLA/1/2025	STATE OF ODISHA VS NITYA CHANDAN JENA	DILIP KUMAR MISHRA (A.G.A) VS	NILGIRI /72 /2018 SPECIAL JUDGE,BALASORE(Baleshwar) Spl/0000095/2018
122	D-LAA/9053/2025 LAA/8/2025	SEBATI BEHERA VS COLLECTOR, JAGATSINGHPUR	KISHORE KUMAR JENA VS	// CIVIL JUDGE (SD),KUJANG(Jagatsinghap LAR/0000164/2023
123	D-MACA/5531/2025 MACA/300/2025	MANAGER, (LEGAL) M/S. THE NEW INDIA ASSURANCE COMPANY LIMITED,JAJPURG.P.DUTTA VS SUBALA CHANDRA SAMANTA	VS VS	// 1ST M.A.C.T., JAJPUR(Jajapur) Mac/0000109/2018
124	D-MACA/9446/2025 MACA/301/2025	M/S NEW INDIA ASSURANCE COMPANY LIMITED, CUTTACK VS SANJIT PATTANAYAK@PATNAIK	G.P.DUTTA VS	// 3RD M.A.C.T.,CUTTACK(Cuttack) Mac/0000033/2018
125	D-MACA/7635/2025	D.M., NATIONAL INSURANCE CO.LTD., BERHAMPUR	BIJOY DASMOHAPATRA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	MACA/302/2025	VS DHANI BIBI	VS	II MACT (SD),BERHAMPUR(Ganjam) Mac/0000210/2022
126	D-MACA/8496/2025 MACA/303/2025	JANARDAN SHA VS SUJATA SAHOO	SRINIBAS MOHANTY VS	// I MACT,KEONJHAR(Kendujhar) Mac/0000137/2019
127	D-MACA/9367/2025 MACA/304/2025	PARBATI MALLIK VS MAIRAJ KHAN	SATYABHUSAN DAS VS	// 1ST M.A.C.T., JAJPUR(Jajapur) Mac/0000215/2017
128	D-MATA/4770/2025 MATA/102/2025	SURENDRA TANTY VS LILABATI NAG	DR. PRASANTA KUMAR MISHRA VS	// JUDGE FAMILY COURT,ROURKELA(Su CP/0000268/2015
129	D-OTAPL/9321/2025 OTAPL/23/2025	COMMISSIONER CGST AND CENTRAL EXCISE,BHUBANESWAR VS M/S. TATA STEEL LTD.	TUSHAR KANTI SATAPATHY,SR. S.C VS	// (//
130	D-RPFAM/6837/2025 RPFAM/63/2025	DEBASISH PADHI VS SUCHISMITA MISHRA	DR. BINODA KUMAR MISHRA VS	// JUDGE FAMILY COURT-II,BHUBANESW IA/0000060/2021
131	D-RPFAM/9213/2025 RPFAM/64/2025	RUPESH KUMAR SAHU VS PUJA DEVI	BISWAJIT MOHAPATRA VS	// JUDGE, FAMILY COURT, JHARSGUDA(G CMC/0000032/2022
132	D-RPFAM/8538/2025 RPFAM/65/2025	JYOTIMANJARI VS ALOK KUMAR BEHERA	TANMAYA KUMAR MOHANTY VS	// JUDGE FAMILY COURT,KHURDA(Khor Cp/0000122/2023
133	D-RPFAM/6612/2025 RPFAM/66/2025	CHIRANJIT BARIK VS SNEHALATA BARIK	RABINDRA NATH PANDA VS	// JUDGE, FAMILY COURT, NAYAGARH(N CRLMP/0000054/2022
134	D-RPFAM/5938/2025 RPFAM/67/2025	CHARANJEET SINGH BHAGAL @ CHARANJEET SINGH VS RIMMI SINGH KAUR BHAGAL	TUSAR KUMAR MISHRA VS	// JUDGE FAMILY COURT,ROURKELA(Su Cp/0000021/2023
135	D-RPFAM/7057/2025 RPFAM/68/2025	MANORAMA SAHOO VS ANIL KUMAR SAHOO	RABINDRA NATH BARIK VS	// JUDGE, FAMILY COURT, NAYAGARH(N CRLMP/0000098/2024
136	D-RSA/7030/2025 RSA/125/2025	ASHAMAYEE MISHRA VS	JAGABANDHU SAHU VS	// A.D.J.,BOLANGIR(Balangir)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-RSA/2921/2025 RSA/126/2025	KAMADEB MISHRA SK SARWAR KHALIQUE VS NIAAZ ALAM KHAN	SHAIK ABDUL NAYEEM VS	RFA/0000025/2023 // ADDL.SESIONS JUDGE,NIMPARA(Puri) RFA/0000016/2016
138	D-RVWPET/9400/2025 RVWPET/73/2025	UNION OF INDIA VS SAROJKANTA MALLIK	RAJESH KUMAR MAHAPATRA, (SR. PANEL COUNSEL) / VS	// () //
139	D-STREV/7287/2025 STREV/5/2025	M/S SHREEJI ISPAT LTD.,CUTTACK VS STATE OF ODISHA	BIBHUTI BHUSAN PANDA VS	// () //
140	D-TRP(C)/8745/2025 TRP(C)/68/2025	SASMITA ROUT @ NEHA VS ANJAN KUMAR JENA @ HAPPY	PRAKASH CHANDRA DASH VS	// JUDGE FAMILY COURT,CUTTACK(Cutta CP/0000496/2022
141	D-TRP(C)/9240/2025 TRP(C)/69/2025	MANISHA @ UJJANI @ UJJYANI CHOUDHURY VS TARUN @ OMPRAKASH PATEL	MANAS RANJAN BADAJENA VS	// CIVIL JUDGE (SD),SUNDERGARH(Sunda Mat/0000062/2024
142	D-TRP(C)/9242/2025 TRP(C)/70/2025	SARIKA KUMAR @ DIP @ DEEP VS PRAMOD KUMAR DIP @ DEEP	MANAS RANJAN BADAJENA VS	// JUDGE, FAMILY COURT, BARGARH(Bar Mat/0000119/2024
143	D-TRP(C)/9250/2025 TRP(C)/71/2025	BISWAJIT MOHANTY VS MADHUSMITA MOHANTY @ BISWAL	AKHAND VS	// CIVIL JUDGE (SD),BHANJANAGAR(Gan Mat/0000004/2024
144	D-WA/8919/2025 WA/529/2025	STATE OF ODISHA VS CHITTA RANJAN NAYAK	BABITA SAHU, A.G.A. VS	// () //
145	D-WA/8963/2025 WA/530/2025	STATE OF ODISHA VS M/S PALTRONICS ALLIED INDUSTRIES PVT LTD.	AJODHYA RANJAN DASH,A.G.A VS	// () //
146	D-WA/8920/2025 WA/531/2025	STATE OF ODISHA VS DIPTI PRADHAN	DEBASIS NAYAK, A.G.A. VS	// () //
147	D-WA/9126/2025 WA/532/2025	STATE OF ODISHA VS RASMITA BEHERA	SASWAT DAS, A.G.A. VS	// () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-WA/8916/2025 WA/533/2025	STATE OF ODISHA VS MAMATA PRADHAN	DEBASIS NAYAK , A.G.A VS	// 0 //
149	D-WA/8918/2025 WA/534/2025	SECRETARY, WATER RESOURCES DEPARTMENT, BBSR VS RAJENDRA PRASAD TRIPATHY	SASWAT DAS, A.G.A. VS	// 0 //
150	D-WA/9014/2025 WA/535/2025	UNION OF INDIA, NEW DELHI VS GOUTAM PAUL	DIPTI RANJAN BHOKTA, (C.G.C.) VS	// 0 //
151	D-WA/4876/2025 WA/536/2025	BASUDEV SAHOO VS STATE OF ODISHA	SADASIVA PATRA (1) VS	// 0 //
152	D-WA/8360/2025 WA/537/2025	RASHMITA @ RASMITA SAHU VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
153	D-WA/9135/2025 WA/538/2025	STATE OF ODISHA VS SARMISTA PANDA	UDIT RANJAN JENA ,A.G.A VS	// 0 //
154	D-WP(C)/8895/2025 WP(C)/6798/2025	M/S. SANTOSH KUMAR SAHU, BARAGARH VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //
155	D-WP(C)/9182/2025 WP(C)/6799/2025	GYANARANJAN PANDA VS UCO BANK	PRASANNA KUMAR PARHI VS	// 0 //
156	D-WP(C)/9309/2025 WP(C)/6800/2025	RABINDRA MOHANTY VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	// 0 //
157	D-WP(C)/8778/2025 WP(C)/6801/2025	SUBASH CHANDRA SAHOO VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //
158	D-WP(C)/9311/2025 WP(C)/6802/2025	MADHURAM @ MADHUSUDAN SUTAR VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	// 0 //
159	D-WP(C)/7098/2025	GOPAL CHANDRA ROUL	SADASIVA PATRA (1)	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/6803/2025	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/8634/2025 WP(C)/6804/2025	BISWANATH PARHI VS UCO BANK REPRESENTED BY THE GENERAL MANAGER, KOLKATA	SURENDRA NATH PANDA VS	// 0 //
161	D-WP(C)/7129/2025 WP(C)/6805/2025	RANJIT KUMAR BHUYAN@ RANJIT VS STATE OF TAX OFFICER, ROURKELA CIRCLE-II	UPASANA BAAL VS	// 0 //
162	D-WP(C)/7221/2025 WP(C)/6806/2025	CHANDRASEKHAR PARIDA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
163	D-WP(C)/8896/2025 WP(C)/6807/2025	MAA NARAYANI SHG GROUP, BALANGA, PURI VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// 0 //
164	D-WP(C)/7243/2025 WP(C)/6808/2025	CHANDRAKANTA MAJHI VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
165	D-WP(C)/8526/2025 WP(C)/6809/2025	ANANDA ORAM VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
166	D-WP(C)/8540/2025 WP(C)/6810/2025	BALARAM BESAN VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
167	D-WP(C)/8792/2025 WP(C)/6811/2025	JAGAJYOTI BEHERA VS STATE INFORMATION COMMISSIONER ODISHA, BBSR	CHITTA RANJAN PATTNAIK VS	// 0 //
168	D-WP(C)/9163/2025 WP(C)/6812/2025	M/S. DR. SAROJINI PRADHAN,CUTTACK VS JOINT COMMISSIONER OF SALES TAX (APPEAL),CT AND GST TERRITORIAL RANGE, CUTTACK 1	KAJAL SAHOO VS	// 0 //
169	D-WP(C)/8899/2025 WP(C)/6813/2025	M/S KALINGA WARRIOR SECURITY SERVICES, BAJRAKABATI ROAD, CUTTACK VS STATE OF ODISHA	SOMANATH MISHRA VS	// 0 //
170	D-WP(C)/9099/2025 WP(C)/6814/2025	GARUDA BEHERA VS	RAKESH BEHERA VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
		STATE OF ODISHA		//
171	D-WP(C)/8885/2025 WP(C)/6815/2025	M/S RABINDER SINGH, ROURKELA, SUNDARGARH VS	ABHILASH MISHRA VS	// 0
		STATE OF ODISHA		//
172	D-WP(C)/8639/2025 WP(C)/6816/2025	DHRUBA CHARAN NAYAK VS	RAMAKANTA PATTANAIAK VS	// 0
		STATE OF ODISHA		//
173	D-WP(C)/9065/2025 WP(C)/6817/2025	M/S B.C.BHUYAN CONSTRUCTION PVT. LTD., PALASUNI, BBSR VS	PRONOY MOHANTY VS	// 0
		THE LABOUR ENFORCEMENT OFFICER (CENTRAL), BBSR		//
174	D-WP(C)/9004/2025 WP(C)/6818/2025	KAMALA SETHI VS	MANAS RANJAN KHATUA VS	// 0
		STATE OF ODISHA		//
175	D-WP(C)/9312/2025 WP(C)/6819/2025	BIBHUTI NAYAK VS	PRASANNA KUMAR PARHI VS	// 0
		STATE OF ODISHA		//
176	D-WP(C)/8968/2025 WP(C)/6820/2025	RAMESH CHANDRA RAUL VS	SANGRAM JENA VS	// 0
		STATE OF ODISHA		//
177	D-WP(C)/9317/2025 WP(C)/6821/2025	DADHIRAM SUTAR VS	ASHOK KUMAR SAHOO VS	// 0
		STATE OF ODISHA		//
178	D-WP(C)/9363/2025 WP(C)/6822/2025	RAJESH KUMAR AGARWALA VS	PRABIN DAS VS	// 0
		STATE OF ODISHA		//
179	D-WP(C)/8665/2025 WP(C)/6823/2025	RAMESH KUMAR MUKHI VS	RAMESH CHANDRA SWAIN VS	// 0
		STATE OF ODISHA		//
180	D-WP(C)/8889/2025 WP(C)/6824/2025	BHRAMARBAR PANDA VS	MANAS RANJAN KHATUA VS	// 0
		STATE OF ODISHA		//
181	D-WP(C)/8725/2025 WP(C)/6825/2025	NIRANJAN BARIK VS	SHARMISTHA SAMAL VS	// 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-WP(C)/8917/2025 WP(C)/6826/2025	GOBINDA KUMAR PATRO VS STATE OF ODISHA	SUSANTA KUMAR JETHY VS	// 0 //
183	D-WP(C)/8790/2025 WP(C)/6827/2025	DEEPAK RAUL VS STATE OF ODISHA	KARUNAKAR RATH VS	// 0 //
184	D-WP(C)/8939/2025 WP(C)/6828/2025	NARENDRA KUMAR SAHU VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
185	D-WP(C)/8912/2025 WP(C)/6829/2025	PRATIMA BEHERA VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //
186	D-WP(C)/9008/2025 WP(C)/6830/2025	JANMEJAYA NAYAK VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	// 0 //
187	D-WP(C)/8991/2025 WP(C)/6831/2025	MANOJ KARUA VS STATE OF ODISHA	NETRANANDA BISWAL VS	// 0 //
188	D-WP(C)/9009/2025 WP(C)/6832/2025	TRIPURA BEHERA VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	// 0 //
189	D-WP(C)/9064/2025 WP(C)/6833/2025	BIRANCHI NARAYAN SAHOO VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
190	D-WP(C)/9160/2025 WP(C)/6834/2025	UMAKANTA CHOUDHURY VS STATE OF ODISHA	LAMBODAR PRADHAN VS	// 0 //
191	D-WP(C)/9364/2025 WP(C)/6835/2025	PRASANNA KUMAR NAYAK VS STATE OF ORISSA	SUSANTA KUMAR NATH VS	// 0 //
192	D-WP(C)/9162/2025 WP(C)/6836/2025	PRASANTA KUMAR CHOUDHURY VS STATE OF ODISHA	LAMBODAR PRADHAN VS	// 0 //
193	D-WP(C)/8929/2025	SIBARAM PRADHAN	KOUSIK ANANDA GURU	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/6837/2025	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/8727/2025 WP(C)/6838/2025	PRABHAT CHANDRA MOHAPATRA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
195	D-WP(C)/9083/2025 WP(C)/6839/2025	CHANDRAMANI BEHERA VS THE ADDITIONAL DISTRICT MAGISTRATE	TRILOCHAN DASH VS	// 0 //
196	D-WP(C)/8931/2025 WP(C)/6840/2025	ABHIMANYU PRADHAN VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
197	D-WP(C)/9024/2025 WP(C)/6841/2025	NRUSINGH MOHANTY VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	// 0 //
198	D-WP(C)/8861/2025 WP(C)/6842/2025	RAMADEVI JHAMPU VS STATE OF ODISHA	SARAT KUMAR BEHERA VS	// 0 //
199	D-WP(C)/9016/2025 WP(C)/6843/2025	BINATI PANDA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
200	D-WP(C)/9087/2025 WP(C)/6844/2025	RAJIB KUMAR HOTA VS MANAGING DIRECTOR, OMC. LTD., KHURDA	SUBRATA MISHRA VS	// 0 //
201	D-WP(C)/9155/2025 WP(C)/6845/2025	RASASUSAMA SAHOO VS STATE OF ORISSA	AJAY KUMAR TRIPATHY VS	// 0 //
202	D-WP(C)/8877/2025 WP(C)/6846/2025	M/S. SHRIJRG FOOD PRODUCTS PRIVATE LTD.,BBSR, KHURDA VS PRINCIPAL DIRECTOR GENERAL OF IT, NEW DELHI	GOURI MOHAN RATH VS	// 0 //
203	D-WP(C)/8789/2025 WP(C)/6847/2025	BUDDHADEV SAMAL VS STATE OF ODISHA	HIMANSU SEKHAR DEO VS	// 0 //
204	D-WP(C)/9158/2025 WP(C)/6848/2025	MANOJ KUMAR SINGHA VS	AJAY KUMAR TRIPATHY VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/9159/2025 WP(C)/6849/2025	STATE OF ORISSA BASANTA KUMAR BEHERA VS	AYODHYA NATH LENKA VS	// // 0
206	D-WP(C)/8514/2025 WP(C)/6850/2025	STATE OF ODISHA PRAHALLAD DAS VS	PRAMODA KUMAR MISHRA VS	// // 0
207	D-WP(C)/8077/2025 WP(C)/6851/2025	STATE OF ODISHA M/S.JPEE DRUGS, HARIDWAR VS	ARUNA KUMAR NAYAK VS	// // 0
208	D-WP(C)/9171/2025 WP(C)/6852/2025	STATE OF ODISHA NARENDRA NATH JENA VS	AJAY KUMAR TRIPATHY VS	// // 0
209	D-WP(C)/8774/2025 WP(C)/6853/2025	STATE OF ORISSA ASHOK MISHRA VS	DIGAMBARA MISHRA VS	// // 0
210	D-WP(C)/9174/2025 WP(C)/6854/2025	UCO BANK, KOLKATA ASHOK KUMAR BARIK VS	AJAY KUMAR TRIPATHY VS	// // 0
211	D-WP(C)/6202/2025 WP(C)/6855/2025	STATE OF ORISSA BIKRAM BEHERA VS	PATANJALI TRIPATHY VS	// // 0
212	D-WP(C)/9184/2025 WP(C)/6856/2025	STATE OF ODISHA SRINIBAS SENAPATI VS	SESHADEV DASH VS	// // 0
213	D-WP(C)/8488/2025 WP(C)/6857/2025	STATE OF ODISHA TAPAN KUMAR MANDAL VS	VS	// // 0
214	D-WP(C)/9266/2025 WP(C)/6858/2025	ADDITIONAL D.M. (REVENUE), CUTTACK RANJAN KUMAR SETHY VS	ATUL TRIPATHY VS	// // 0
215	D-WP(C)/8435/2025 WP(C)/6859/2025	STATE OF ODISHA CHANDRASEKHARAMA RICE MILL VS	SOUBHAGYA KUMAR DASH VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/9185/2025 WP(C)/6860/2025	PRAFULLA KUMAR SWAIN VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// 0 //
217	D-WP(C)/9010/2025 WP(C)/6861/2025	BRAHMANANDA SAHU VS STATE OF ODISHA	DR.PATANJALI TRIPATHY VS	// 0 //
218	D-WP(C)/7523/2025 WP(C)/6862/2025	PRASANTA KUMAR MISHRA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
219	D-WP(C)/6872/2025 WP(C)/6863/2025	BUDHADEV ROUT VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
220	D-WP(C)/9187/2025 WP(C)/6864/2025	BIJAY KUMAR RATH VS STATE OF ODISHA	SESHADEV DASH VS	// 0 //
221	D-WP(C)/7521/2025 WP(C)/6865/2025	SUDHIR KUMAR PATTANAİK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
222	D-WP(C)/9189/2025 WP(C)/6866/2025	FATE SING SOREN VS STATE OF ODISHA	SESHADEV DASH VS	// 0 //
223	D-WP(C)/8006/2025 WP(C)/6867/2025	LAXMAN NAIK VS STATE OF ODISHA	PRAFULLA KUMAR KAR VS	// 0 //
224	D-WP(C)/7400/2025 WP(C)/6868/2025	SRIDHAR KUMAR PANDA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
225	D-WP(C)/9190/2025 WP(C)/6869/2025	RATNAKAR MAJHI VS STATE OF ODISHA	SESHADEV DASH VS	// 0 //
226	D-WP(C)/9191/2025 WP(C)/6870/2025	PURUSHOTTAM BEHERA VS THE COMMISSIONER, BBSR MUNICIPAL CORPORATION	SOUMYA JYOTI BISWAL VS	// 0 //
227	D-WP(C)/9577/2025	MAHESWATA PARIDA	PRASANNA KUMAR MISRA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/6871/2025	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/6000/2025 WP(C)/6872/2025	PRAMOD KUMAR DAS VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	// 0 //
229	D-WP(C)/6503/2025 WP(C)/6873/2025	ODISHA GRAMYA BANK , BRAHMAGIRI BRANCH VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	// 0 //
230	D-WP(C)/9108/2025 WP(C)/6874/2025	PRASANNA KUMAR RATH VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
231	D-WP(C)/9121/2025 WP(C)/6875/2025	SAROJ KU. JENA VS STATE OF ORISSA	PRATIK NAYAK VS	// 0 //
232	D-WP(C)/6920/2025 WP(C)/6876/2025	PRASANTA KUMAR SAHU VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	// 0 //
233	D-WP(C)/9110/2025 WP(C)/6877/2025	PRATAP KUMAR SAHOO VS STATE OF ODISHA	SANKARACHARYA CHOUDHURY VS	// 0 //
234	D-WP(C)/9168/2025 WP(C)/6878/2025	BABITA PATRA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
235	D-WP(C)/9614/2025 WP(C)/6879/2025	TRINATH BISWAL VS STATE OF ODISHA	BISWAJIT NAYAK VS	// 0 //
236	D-WP(C)/9122/2025 WP(C)/6880/2025	PRABHAT RANJAN PANIGRAHI VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //
237	D-WP(C)/8495/2025 WP(C)/6881/2025	NEHARIKA DASH @ MOHAPATRA VS SUBRAT KUMAR MOHAPATRA	PRADEEP KUMAR KHUNTIA VS	// 0 //
238	D-WP(C)/9127/2025 WP(C)/6882/2025	N.CHANDRASEKHAR REDDY VS	SMITA RANJAN PATNAIK VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-WP(C)/8624/2025 WP(C)/6883/2025	STATE OF ODISHA SHYAMA SUNDAR SINGH VS	SUVENDRA KUMAR BISWAL VS	// // 0
240	D-WP(C)/9181/2025 WP(C)/6884/2025	STATE OF ODISHA PRIYANATH MOHARANA VS	SWOYAM PRABHU JENA VS	// // 0
241	D-WP(C)/9351/2025 WP(C)/6885/2025	REGIONAL PROVIDENT FUND COMMISSIONER CUM PENSION DISBURSING AUTHORITY, BBSR M/S. DEBASISH JENA, CUTTACK VS	SANDEEP KUMAR JENA VS	// // 0
242	D-WP(C)/8571/2025 WP(C)/6886/2025	STATE OF ODISHA SARAT CHANDRA NAIK VS	BRUNDABAN ROUT VS	// // 0
243	D-WP(C)/9101/2025 WP(C)/6887/2025	STATE OF ODISHA RAJANI KANTA MALLICK VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
244	D-WP(C)/9356/2025 WP(C)/6888/2025	STATE OF ODISHA M/S. DEBASISH JENA, CUTTACK VS	SANDEEP KUMAR JENA VS	// // 0
245	D-WP(C)/8409/2025 WP(C)/6889/2025	STATE OF ODISHA STATE OF ODISHA VS	AJODHYA RANJAN DASH,A.G.A VS	// // 0
246	D-WP(C)/9218/2025 WP(C)/6890/2025	SUMAN SUDAR PATRA DR. GYANINDRA DASH VS	AMITAV DAS VS	// // 0
247	D-WP(C)/9251/2025 WP(C)/6891/2025	STATE OF ODISHA RANJAN KUMAR SETHY VS	ATUL TRIPATHY VS	// // 0
248	D-WP(C)/9634/2025 WP(C)/6892/2025	STATE OF ODISHA MAHENDRA JENA VS	SUJATA JENA VS	// // 0
249	D-WP(C)/9316/2025 WP(C)/6893/2025	UCO BANK, BALASORE M/S. SHASI CONSTRUCTION AND TRADING PVT. LTD., CUTTACK VS	ITISHREE TRIPATHY VS	// // 0
		THE JOINT COMMISSIONER OF STATE TAX (APPEAL), CT AND GST, CUTTACK-I		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WP(C)/9300/2025 WP(C)/6894/2025	SUNIL KUMAR MEHER VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //
251	D-WP(C)/9233/2025 WP(C)/6895/2025	BAPI MISHRA VS STATE OF ODISHA	KSHIROD KUMAR SAHOO VS	// 0 //
252	D-WP(C)/9048/2025 WP(C)/6896/2025	ROJALINE DAS VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
253	D-WP(C)/8757/2025 WP(C)/6897/2025	LALU MIRDHA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
254	D-WP(C)/8728/2025 WP(C)/6898/2025	PRASANNA KUMAR BARIK VS STATE OF ODISHA	VISWAJEET MALLICK VS	// 0 //
255	D-WP(C)/9510/2025 WP(C)/6899/2025	SANTANU SAHOO VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
256	D-WP(C)/9167/2025 WP(C)/6900/2025	AKSHYA KUMAR PANDA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
257	D-WP(C)/8976/2025 WP(C)/6901/2025	SONAL KABI VS THE STATE INFORMATION COMMISSIONER	BIDHAN CHANDRA PRADHAN VS	// 0 //
258	D-WP(C)/9455/2025 WP(C)/6902/2025	ORISSA MANGANESE AND MINERALS LTD., BBSR VS STATE OF ODISHA	PRABIN DAS VS	// 0 //
259	D-WP(C)/9234/2025 WP(C)/6903/2025	BHABANI SHANKAR MOHAPATRA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
260	D-WP(C)/9043/2025 WP(C)/6904/2025	SWARNAPRAVA PARIDA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
261	D-WP(C)/9575/2025	BISHNU BARIK	SUSHANTA KUMAR PRADHAN	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/6905/2025	VS STATE OF ORISSA	VS	0 //
262	D-WP(C)/9248/2025 WP(C)/6906/2025	DASHARATHI KHUNTIA VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //
263	D-WP(C)/8455/2025 WP(C)/6907/2025	NAROTTAM PUTEEL VS STATE OF ODISHA	PRAMOD KUMAR BOHIDAR VS	// 0 //
264	D-WP(C)/9335/2025 WP(C)/6908/2025	SOMANATH ROUT VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
265	D-WP(C)/9070/2025 WP(C)/6909/2025	KABIRAJ SAHOO VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
266	D-WP(C)/9498/2025 WP(C)/6910/2025	DR. SUSANTA KUMAR BASA VS STATE OF ODISHA	JAYANANDA JENA VS	// 0 //
267	D-WP(C)/9073/2025 WP(C)/6911/2025	PRAKASH CHANDRA PARIDA VS STATE OF ODISHA	SANJIB KUMAR RATH VS	// 0 //
268	D-WP(C)/9138/2025 WP(C)/6912/2025	M/S.HIFERK TECHNOLOGIES PVT LTD.,BARGARH VS SUPERINTENDENT, BBSE 1 CIRCLE, CGST., KHURDA	KAJAL SAHOO VS	// 0 //
269	D-WP(C)/9173/2025 WP(C)/6913/2025	NAMITA KUMARI PANDA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
270	D-WP(C)/9500/2025 WP(C)/6914/2025	DR. HARISHCHANDRA BEHERA VS STATE OF ODISHA	JAYANANDA JENA VS	// 0 //
271	D-WP(C)/9216/2025 WP(C)/6915/2025	PREMANANDA PRADHAN VS STATE OF ORISSA	SAROJ RANJAN SUBUDHI VS	// 0 //
272	D-WP(C)/9093/2025 WP(C)/6916/2025	PRADIP KUMAR BALIARSINGH VS	GOPINATH MISHRA VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-WP(C)/7358/2025 WP(C)/6917/2025	ODISHA STATE INFORMATION COMMISSION, BBSR M/S.CHITRAKALA EARTHMOVERS AND BUILDERS, BBSR VS STATE OF ODISHA	NIRANJAN LENKA VS	// // 0 //
274	D-WP(C)/7237/2025 WP(C)/6918/2025	ODISHA GRAMYA BANK, JAMUKESWAR BRANCH, MAYURBHANJ VS THE COMMISSIONER CUM SECY, SCHOOL AND MASS EDUCATION DEPT, GOVT OF ODISHA	HEMANTA KUMAR MOHANTA VS	// 0 //
275	D-WP(C)/9322/2025 WP(C)/6919/2025	BANSIDHAR PATRA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
276	D-WP(C)/9094/2025 WP(C)/6920/2025	M/S. INDIAN MEDICAL ASSOCIATION(IMA), ORISSA STATE BRANCH, CUTTACK VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI	DEBASISH HAZRA VS	// 0 //
277	D-WP(C)/9220/2025 WP(C)/6921/2025	DIPTIMAYEE DAS VS STATE OF ODISHA	NISHIKANTA MISHRA VS	// 0 //
278	D-WP(C)/7576/2025 WP(C)/6922/2025	BALARAM BISOI VS PRAMOD KUMAR RATH	TRILOCHAN PANIGRAHI VS	// 0 //
279	D-WP(C)/9307/2025 WP(C)/6923/2025	DAMAYANTI RATH VS STATE OF ODISHA	PRASANNA KUMAR PARHI VS	// 0 //
280	D-WP(C)/8863/2025 WP(C)/6924/2025	PRAVAT RANJAN BEHERA VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //
281	D-WP(C)/9221/2025 WP(C)/6925/2025	PRAJNA PARAMITA DAS VS PRESIDING OFFICER, STATE EDUCATION TRIBUNAL, BBSR	GOKULANANDA PADHI VS	// 0 //
282	D-WP(C)/9177/2025 WP(C)/6926/2025	BINODA KUMAR MAHAKUL VS STATE OF ORISSA	AJAY KUMAR TRIPATHY VS	// 0 //
283	D-WP(C)/8866/2025 WP(C)/6927/2025	BIRANCHI NARAYAN NATH VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-WP(C)/7069/2025 WP(C)/6928/2025	BIJAYANANDA MOHANTY VS STATE OF ODISHA	SHAMBHU CHARAN NATH SHARMA VS	// () //
285	D-WP(C)/9144/2025 WP(C)/6929/2025	KAILASH CHANDRA SAHU VS STATE OF ORISSA	AJAY KUMAR TRIPATHY VS	// () //
286	D-WP(C)/9228/2025 WP(C)/6930/2025	JITENDRA KUMAR KHATUA VS COMMISSIONER-CUM-SECY COOPERATION DEPT., LOK SEVA BHAVAN, BBSR	PRAKASH KUMAR NAYAK VS	// () //
287	D-WP(C)/9152/2025 WP(C)/6931/2025	GOBINDA CHANDRA BHOI VS STATE OF ODISHA	AJAY KUMAR TRIPATHY VS	// () //
288	D-WP(C)/9586/2025 WP(C)/6932/2025	BAIRAGI CHARAN SAHOO VS STATE OF ORISSA	SITANSU MOHAN SINGH VS	// () //
289	D-WPCRL/6643/2025 WPCRL/23/2025	LAXMI MAHAKUD VS STATE OF ODISHA	ASHWINI KUMAR DAS VS	MURIBAHAL /33 /2025 () //
290	D-WPCRL/5010/2025 WPCRL/24/2025	BIGHNARAJ PATRA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	BORIGUMMA /206 /2024 () //
291	D-ABLAPL/5829/2025 ABLAPL/2590/2025	GANESH MOHAPATRA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	MANCHESWAR P.S. /554 /2024 () //
292	D-ABLAPL/6222/2025 ABLAPL/2591/2025	AJAYA NAYAK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	CHANDRASEKHARPUR /961 /2024 () //
293	D-ABLAPL/6465/2025 ABLAPL/2592/2025	SK. MUJHEMIL @ MOJA VS STATE OF ODISHA	DIPTENDU SUNDAR RAY VS	BALASORE SADAR /462 /2024 () //
294	D-ABLAPL/6808/2025 ABLAPL/2593/2025	SANKAR JENA @ BAPI VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	BHADRAK RURAL /212 /2024 () //
295	D-ABLAPL/6914/2025	SANJAY JENA	MANORANJAN PADHI	JAGATSINGPUR /27 /2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/2594/2025	VS STATE OF ODISHA	VS	() //
296	D-ABLAPL/6915/2025 ABLAPL/2595/2025	BINOD BEHERA VS STATE OF ODISHA	PRADEEP KUMAR PARIDA VS	MAHANGA /37 /2025 () //
297	D-ABLAPL/6930/2025 ABLAPL/2596/2025	MANAS PRADHAN VS STATE OF ODISHA	BIKASH KUMAR DASH VS	CHARMAL /14 /2025 () //
298	D-ABLAPL/6940/2025 ABLAPL/2597/2025	SAHIL SANYASI VS STATE OF ODISHA	UMA SHANKAR PATEL VS	RAJGANGPUR /8 /2025 () //
299	D-ABLAPL/6310/2025 ABLAPL/2598/2025	BILASINI CHHOTARAY VS STATE OF ODISHA	GOPINATH MISHRA VS	KANAS /3 /2025 () //
300	D-ABLAPL/6820/2025 ABLAPL/2599/2025	SUDARSAN SWAIN VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	DELANGA /53 /2025 () //
301	D-ABLAPL/6746/2025 ABLAPL/2600/2025	SANGRAM KESHARI PARIDA VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	BALIAPAL /52 /2025 () //
302	D-ABLAPL/6933/2025 ABLAPL/2601/2025	RAJKISHORE NAIK @ JATA VS STATE OF ODISHA	DALIRANI BEHURAY VS	KAPTIPADA /36 /2025 () //
303	D-ABLAPL/6855/2025 ABLAPL/2602/2025	ABHISHEK SINGH VS STATE OF ODISHA	ABHISHEK PRADHAN VS	RAJGANGPUR /83 /2025 () //
304	D-ABLAPL/7041/2025 ABLAPL/2603/2025	PRASANTA DAS VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MAHAKALPARA /34 /2025 () //
305	D-ABLAPL/7048/2025 ABLAPL/2604/2025	LAXMI PARIDA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	GONDIA /314 /2024 () //
306	D-ABLAPL/7052/2025 ABLAPL/2605/2025	B.MOHAN PATRA @ BADAkala MOHAN PATRA VS	JYOTIRMAYA SAHOO VS	CHAMAKHANDI /48 /2023 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
307	D-ABLAPL/6974/2025 ABLAPL/2606/2025	STATE OF ODISHA BISWAJIT SWAIN @ DHUNDAN SWAIN VS	DEBIDUTTA MOHAPATRA VS	// LINGARAJ P.S. /57 /2025 ()
308	D-ABLAPL/6939/2025 ABLAPL/2607/2025	STATE OF ODISHA SURESH SAMAL VS	BHARAT JALLI VS	// NAYAKOT /168 /2024 ()
309	D-ABLAPL/6961/2025 ABLAPL/2608/2025	STATE OF ODISHA TRIPURARI SAHOO VS	PRIYA RANJAN SINGH VS	// TALCHER TOWN /69 /2024 ()
310	D-ABLAPL/7015/2025 ABLAPL/2609/2025	STATE OF ODISHA DAMODAR SETHI VS	BIBHUDHENDRA KUMAR RATH VS	// CHANDAKA P.S. /30 /2025 ()
311	D-ABLAPL/6971/2025 ABLAPL/2610/2025	STATE OF ODISHA BISWAJIT SWAIN @ DHUNDAN SWAIN VS	DEBIDUTTA MOHAPATRA VS	// LINGARAJ P.S. /56 /2025 ()
312	D-ABLAPL/6750/2025 ABLAPL/2611/2025	STATE OF ODISHA PANDA PRADHAN @ HARAS PRADHAN VS	GOPAL KRISHNA NAYAK VS	// BUGUDA /38 /2024 ()
313	D-ABLAPL/7085/2025 ABLAPL/2612/2025	STATE OF ODISHA BHIMASEN SAHU VS	JAYADEBA BEHERA VS	// BALUGAON P.S. /58 /2025 ()
314	D-ABLAPL/7026/2025 ABLAPL/2613/2025	STATE OF ODISHA JITENDRA SENAPATI VS	SATYA RANJAN MULIA VS	// CUTTACK SADAR /136 /2025 ()
315	D-ABLAPL/6683/2025 ABLAPL/2614/2025	STATE OF ODISHA LAXMAN CHOUDHURY VS	TRILOCHAN DASH VS	// CHATRAPUR /106 /2025 ()
316	D-ABLAPL/7020/2025 ABLAPL/2615/2025	STATE OF ODISHA SUSIL KUMAR MOHANTY VS	S.S.RAY (2) VS	// BALIPATNA /94 /2025 ()
317	D-ABLAPL/6241/2025 ABLAPL/2616/2025	STATE OF ODISHA KAUSALYA DASH VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	// KHANTAPADA /66 /2005 () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-ABLAPL/7061/2025 ABLAPL/2617/2025	ADITYA SAMAL @ PYARIMOHAN SAMAL VS STATE OF ODISHA	SIDHARTHA MISHRA VS	CANTONMENT ROAD /60 /2025 () //
319	D-ABLAPL/6637/2025 ABLAPL/2618/2025	NARESH MOHAPATRA VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	BALIANTA P.S. /74 /2025 () //
320	D-ABLAPL/6922/2025 ABLAPL/2619/2025	MRUTUNJAYA PRADHAN VS STATE OF ODISHA	DEBASIS SARANGI VS	JARADA /47 /2025 () //
321	D-ABLAPL/7091/2025 ABLAPL/2620/2025	PRANAB KUMAR ROY VS STATE OF ODISHA	SATYASHREE MOHANTY VS	SAHID NAGAR P.S. /24 /2025 () //
322	D-ABLAPL/7053/2025 ABLAPL/2621/2025	S.GANESH PATRA @ SINAGU GANESH PATRO VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	CHAMAKHANDI /48 /2023 () //
323	D-ABLAPL/7093/2025 ABLAPL/2622/2025	SANJAYA KUMAR MOHAPATRA @ SATHIA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TANGI (KHURDA) /60 /2025 () //
324	D-ABLAPL/7060/2025 ABLAPL/2623/2025	SANJAY KUMAR PATTNAIK VS STATE OF ODISHA	SIDHARTHA MISHRA VS	CANTONMENT ROAD /59 /2025 () //
325	D-ABLAPL/7104/2025 ABLAPL/2624/2025	JUDHISTIR NAIK @ JUDHISTIRA NAIK VS STATE OF ODISHA	SIDHARTHA MISHRA VS	KASHIPUR /267 /2024 () //
326	D-ABLAPL/6293/2025 ABLAPL/2625/2025	SANDEEP PRADHAN VS STATE OF ODISHA	SWARAJ PATEL VS	HEMGIR /517 /2024 () //
327	D-ABLAPL/6978/2025 ABLAPL/2626/2025	BIMAL KUMAR BEHERA @ BIMAL VS STATE OF ODISHA	KHAGESWAR BEHERA VS	DHENKANAL SADAR /108 /2025 () //
328	D-ABLAPL/6748/2025 ABLAPL/2627/2025	SUBRAT ROUT @ SADUL ROUT @ DATULU ROUT VS STATE OF ODISHA	ACHYUTANANDA PATTANAIK VS	NANDANKANAN /60 /2025 () //
329	D-ABLAPL/6980/2025	ASHOK PADHAN	GOKULANANDA SAHU	BIJEPUR /19 /2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/2628/2025	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/6776/2025 ABLAPL/2629/2025	RAMESH PATRA VS STATE OF ODISHA	ARIJEET MISHRA VS	TOMKA /36 /2025 () //
331	D-ABLAPL/6851/2025 ABLAPL/2630/2025	AJAY BALABANTRAY @ AJU BALABANTARAY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TANGI (KHURDA) /36 /2016 () //
332	D-ABLAPL/6853/2025 ABLAPL/2631/2025	NIRANJAN SWAIN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	GANGAPUR (ASKA) /20 /2025 () //
333	D-ABLAPL/7009/2025 ABLAPL/2632/2025	SATYAPIRA KHADAYATRAY @ SATYAPIR KHANDAYATRAY VS STATE OF ODISHA	SATYA JEET ROUT VS	JODAPADAR /18 /2025 () //
334	D-ABLAPL/7084/2025 ABLAPL/2633/2025	ANIMESH SAHU VS STATE OF ODISHA	JAYADEBA BEHERA VS	BALUGAON P.S. /59 /2025 () //
335	D-ABLAPL/6856/2025 ABLAPL/2634/2025	AJITI PRADHAN @ ASITI PRADHN @ AJIT PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NACHUNI /280 /2023 () //
336	D-ABLAPL/6470/2025 ABLAPL/2635/2025	PRASANTA KUMAR MALLICK @ BABU MALLICK VS STATE OF ODISHA	ASHOK KUMAR JENA VS	ATHGARH /43 /2025 () //
337	D-ABLAPL/6534/2025 ABLAPL/2636/2025	RABIN @ RABINDRA KUMAR SAHIS VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	NAWAPARA /41 /2025 () //
338	D-ABLAPL/7094/2025 ABLAPL/2637/2025	P.TARANEYA REDDY @ P. TARENEYA REDDY @ P.TARINA REDDY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	CHAMAKHANDI /48 /2023 () //
339	D-ABLAPL/6725/2025 ABLAPL/2638/2025	PRAVAT @ PRAVAT KUMAR JENA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	GHASIPURA /76 /2025 () //
340	D-ABLAPL/7005/2025 ABLAPL/2639/2025	KAMAL KUMAR PATTNAIK VS	LALATENDU SAMANTARAY VS	KHALLIKOTE /175 /2025 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
341	D-ABLAPL/6753/2025 ABLAPL/2640/2025	STATE OF ODISHA SUJIT MALLICK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// PHULBANI TOWN /219 /2024 () //
342	D-ABLAPL/7103/2025 ABLAPL/2641/2025	KARTIK NAIK @ KARTIKA NAIK VS STATE OF ODISHA	SIDHARTHA MISHRA VS	// KASHIPUR /262 /2024 () //